

**F.No. 2/1/2024-Estt./NCLAT**

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,  
Lodhi Road, New Delhi – 110003. Ph. 24306869. Website: <https://nclat.nic.in>

Dated: 6<sup>th</sup> April, 2024

**OFFICE MEMORANDUM**

**Subject: Filling up of various posts in the National Company Law Appellate Tribunal on deputation basis.**

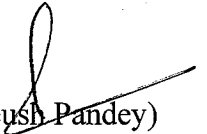
This is regarding filling up the following posts in the National Company Law Appellate Tribunal (NCLAT) on deputation basis, the application for which have been invited vide vacancy circular of even number dated 07.02.2024 (published in the Employment News dated 24 February-1 March, 2024): -

Sl. No.	Name of the Post	Pay Level	Number of Vacancy	
			Principal Bench	Chennai Bench
1.	Joint Registrar	Level-13 (₹1,23,100-2,15,900)	--	01
2.	Deputy Registrar	Level-12 (₹78,800-2,09,200)	01	--
3.	Assistant Registrar	Level-11 (₹67,700-2,08,700)	--	01
4.	Principal Private Secretary	Level-11 (₹67,700-2,08,700)	01	--
5.	Programmer	Level-9 (₹53,100-1,67,800)	01	--
6.	Administrative Officer	Level-8 (₹47,600-1,51,100)	01	01
7.	Court Officer	Level-8 (₹47,600-1,51,100)	01	01
8.	Cashier	Level-4 (₹25,500-81,100)	01	--
9.	Staff Car Driver	Level-2 (₹19,900-63,200)	04	01

2. The last date for receipt of applications was six weeks from the date of publication of the advertisement in the Employment News, which comes to 08.04.2024. The Competent Authority has directed for extension of 30 days in last date for receipt of applications.

3. Therefore, the last date for receipt of application is hereby extended up to **08th May, 2024.**

4. The detailed Vacancy Circular containing qualifications, eligibility criteria, age limit etc. (Annexure-I) and the application form (Annexure-II) can be downloaded from the website **<https://nclat.nic.in>**.

  
(Peeush Pandey)  
Registrar

**Copy to (for information and n.a.):**

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Registrar Generals of all Hon'ble High Courts in India.
3. The Secretary, Ministry of Corporate Affairs, New Delhi.
4. All the Ministries/Departments of the Government of India.
5. The Chief Secretaries of all the State Governments / Union Territories.
6. NCLAT website.
7. Notice Boards.